

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2366**  
**TO BE ANSWERED ON 31<sup>st</sup> JULY 2017**

**LPG TERMINAL**

2366. SHRI MULLAPPALLY RAMACHANDRAN:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether the Government is aware of the agitation going on in Puthuvype, Kerala against setting up of LPG terminal there and if so, the details thereof; and
- (b) whether the setting up of LPG terminal is in violation of the Green Tribunal norms and if so, the details thereof along with measures being taken by the Government against such violation?

**ANSWER**

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)  
MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF  
PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) Indian Oil Corporation Limited (IOCL) has reported that due to agitation by local people, the work of the LPG Terminal has been affected and the work has been currently suspended as per advice of the State Government.
- (b) IOCL has reported that Environmental Clearance for the LPG Import Terminal was obtained on 5<sup>th</sup> July 2010, and that National Green Tribunal (NGT) in its order dated 2<sup>nd</sup> August, 2016 permitted IOCL to resume the work on this terminal.

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